

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(2)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/13/2017
NAME OF THE PETITIONER(S) : ARCHER POWER SYSTEMS PVT LTD
NAME OF THE RESPONDENT(S) : ZYNERGY SOLAR PROJECTS & SERVICES PVT LTD+8
UNDER SECTION : 241/242 OF COMPANIES ACT 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. K. Kowtham Keema Counsel for Petitioners
for Sriharan Ranganathan
2. J. Sivanandaraaj Counsel for Respondent
for M/s. V. Sankaranarayanan

ORDER

Counsels for both the parties are present and submitted that the matter is pending before the NCLAT and prayed for time. At request, time is enlarged. Put up on 15.01.2018 at 10.30 A.M.

ghk

- sdr -
MEMBER (JUDICIAL)